

SCHEDULE II**FORM B****PUBLIC ANNOUNCEMENT**

[Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016]
FOR THE ATTENTION OF THE STAKEHOLDERS OF SHARP GRAPHICS PRIVATE LIMITED (In Liquidation)

S.No.	PARTICULARS	DETAILS
1.	Name of Corporate Debtor	Sharp Graphics Private Limited
2.	Date of Incorporation of Corporate Debtor	04 October 2000
3.	Authority under which Corporate Debtor is Incorporated/ Registered	RoC-Delhi
4.	Corporate identity number/limited liability identification number of corporate debtor	U22122DL2000PTC108007
5.	Address of the Registered Office and Principal Office (if any) of Corporate Debtor	C-22, First Floor Patparganj Industrial Area Delhi 110092
6.	Date of closure of Insolvency Resolution Process	11/05/2019 (Completion of 180 days)
7.	Liquidation commencement date of Corporate Debtor	20/09/2019 (Order date)
8.	Name And Registration Number Of The Insolvency professional Acting As The Liquidator	Prateek Mittal IBBI/IPA-001/IP-P00581/2017-18/11022
9.	Address And E-Mail Of The Liquidator, As Registered With The Ibbi	B-702 Hare Krishna Valley Apartment, Plot no. 10, Sector 18A, Dwarka, New Delhi 110078 Prateekmittal16@gmail.com
10.	Address And E-Mail To Be Used For Correspondence With The Liquidator	29A, DDA SFS Flats, Pocket 1, Sector 7 Dwarka, New Delhi 110075 Prateek.mittal@finvalresearch.in 011-25071239
11.	Last Date For Submission Of Claims	20/10/2019

Notice is hereby given that the Hon'ble National Company Law Tribunal, New Delhi Bench, has ordered the commencement of liquidation of the Sharp Graphics Private Limited on 20/09/2019.

The stakeholders of Sharp Graphics Private Limited are hereby called upon to submit a proof of their claims, on or before 20/10/2019, to the liquidator at the address mentioned against item 10.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 25/09/2019

Place::NEW DELHI

Name and Signature of the Liquidator:

PRATEEK MITTAL

